

dumped in India in violation of the 'Basel Convention on the Transboundary Movement of Hazardous Wastes';

(b) if so, the details thereof ;

(c) the total quantum of such hazardous wastes dumped in India since the adoption of the Basel Convention ;

(d) whether the Government have taken up the matter with the concerned countries;

(e) if so, the result thereof ; and

(f) the steps taken by the Government for the disposal of such hazardous wastes ?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) No, Sir. Hazardous wastes are not being dumped in India in violation of the Basel Convention on the Control of Transboundary Movements of Hazardous Wastes and their Disposal, 1989.

(b) to (e) Does not arise.

(f) The import of hazardous wastes is regulated under Rule 11 of the Hazardous Wastes (Management and Handling) Rules, 1989, under the Environment (Protection) Act, 1986. According to these Rules, the import of hazardous wastes from any country to India is not permitted for dumping and disposal.

[Translation]

Ration Allowance to Delhi Police Personnel

2158. SHRI HARIVANSH SAHAI :
KUNWAR SARVARAJ SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are considering or propose to consider the demand for ration allowance to Delhi police personnel ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) The matter had been referred to the Fifth Pay Commission but the Commission have not favoured grant of ration allowance to the Delhi Police Personnel. Further, a Civil Writ Petition has been filed in Delhi High Court by some personnel of Delhi Police praying for sanction of ration money to Delhi Police Personnel. The matter is *subjudice*. However, the Delhi Police have been asked to furnish a detailed proposal in justification of the demand to enable the Government to examine the issue in detail.

Setting up of Food Processing Industries

2159. SHRI SHIVRAJ SINGH :
SHRI MAHAVIR LAL BISHVAKARMA :
SHRI DATTA MEGHE :
SHRI PAWAN DIWAN :
SHRI RAM KRIPAL YADAV :
SHRI MOHAMMAD ALI ASHRAF FATMI :

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Government propose to set up food processing industries during the current year in various states ;

(b) if so, the details and locations thereof, State-wise , and

(c) the estimated expenditure likely to be incurred and the time by which the industries are likely to be set up ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (c) Ministry of Food Processing Industries does not set up any food processing industries units directly in any state. However, under the developmental plan Schemes being operated by Ministry of Food Processing Industries, financial assistance is extended to state Government Organisations Joint Sector/Assisted Sector Projects, Cooperatives, Voluntary Agencies, Non-Government Organisations etc. for development of food processing industries. The plan outlay for the schemes during 1997-98 is Rs. 60 crores. Our schemes are project specific and not area or state specific.

[English]

Prices of Common Medicines

2160. SHRI BHAKTA CHARAN DAS : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government are aware that there is a big difference between wholesale and retail prices of some common medicines;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps being taken by Government in this direction?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM) : (a) In a competitive environment, in order to capture a larger market share, companies tend to offer attractive commissions to wholesalers retailers of the drugs and medicines resulting in difference between the two prices.

(b) Under the current drug policy approximately 50 percent of the medicines are under price control. While these products are sold at the government notified prices, in the